

**THE GAUHATI HIGH COURT**  
( HIGH COURT OF ASSAM, NAGALAND, MEGHALAYA, MANIPUR,  
TRIPURA, MIZORAM AND ARUNACHAL PRADESH )

**ORDER NO. 81**

Dated Guwahati, the 12<sup>th</sup> November, 2010

**Hon'ble the Chief Justice has been pleased to direct  
that henceforth the Anticipatory Bail application filed under  
Section 438 Cr. P. C. shall be classified as AB.**

**By order,**

Sd/- H. K. Sarma

**Registrar (Vig.)**  
**I/c registrar General**

Memo No. HC. III – 39/2010/ 5146-5161 /G Dated 12<sup>th</sup> November, 2010